




Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Srinagar.

O.M No:-LD(A) 2018/54
Dated:-04.09.2018

Subject: - Detail of Cases-reg

Undersigned is directed to refer Financial Commissioner Principal Secretary/Commissioner/Secretary to Government _____ Department regarding the subject cited and to request him to kindly furnish the list of all the cases in which his department has been sued by any Government Department/PSU/Corporation or has sued any other Government Department/PSU/Corporation.

The matter may be treated as most urgent and the requisite information shall reach to this department by hand or through email on Law-Jk@nic.in within two days i.e upto 06.09.2018.


4/9/2018

(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of Law, Justice and PA

Financial Commissioner Principal
Secretary/Commissioner/Secretary to
Government _____ Department

Copy to :-

Principal Private Secretary to Chief Secretary for
information of worthy Chief Secretary.